From,

Registrar General, High Court of Judicature at Allahabad.

To,

The Director, Judicial Training & Research Institute, U.P., Vineet Khand, Gomti Nagar, Lucknow.

No. 643/Admin.(Services)/2025 Dated: Allahabad: November 25, 2025

Subject: Regarding nomination for 05 days Refresher Training Programme on Civil and Criminal Matters clubbed with e-Court Programme & Vulnearble Witness Scheme for the Officers of Civil Judge (Senior Division) Cadre from 01.12.2025 to 05.12.2025 & 08.12.2025 to 12.12.2025 at JTRI, UP, Lucknow.

Madam,

With reference to Institute's letter no. JTRI/2025/3468 dated 20.11.2025 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the proposal of 05 days Refresher Training Programme on Civil and Criminal Matters clubbed with e-Court Programme & Vulnearble Witness Scheme for the Officers of Civil Judge (Senior Division) Cadre from 01.12.2025 to 05.12.2025 & 08.12.2025 to 12.12.2025 at JTRI, UP, Lucknow and to nominate all the Officers whose names are mentioned in enclosed Lists-A & B, except for Sri Vivek Kumar Singh-III, Civil Judge (Senior Division), Ghazipur (at S. No. 72 in List-B who is presently under suspension and attached to Headquarter at Sultanpur) for participation in the aforesaid training schedules.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

Encl.: As above.

sd/-(Rajnesh Kumar) Registrar (J) (Services) "For Registrar General"

No. 643(i)/Admin.(Services)/2025 Dated: Allahabad: November 25, 2025

Copy forwarded for information and necessary action to :

- 1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
- 2. All the **concerned** District & Sessions Judges of U.P. with the request to kindly inform the Officer concerned accordingly (as per **enclosed Lists-A** & **B**(at their **respective** Judgeship.
- **3. Sri Kamalkant Gupta**, Deputy Director, **Sri Ankur Garg**, Deputy Director and **Smt. Farha Jameel**, Deputy Director, JTRI, Lucknow with the request to kindly attend the aforementioned training programme in their **respective** schedule.
- **4. Smt. Sapna Traipathi-II**, Joint Registrar (Judicial), U.P. State Public Services Tribunal, Lucknow; **Sri Prashant Shukla**, Competent Officer (Evacuee Property), Board of Revenue U.P., Lucknow and **Sri Vivek Kumar Singh-I**, Senior Law Officer, D.G. Medical & Health, Lucknow with the request to kindly attend the aforementioned training programme in their **respective** schedule.

Encl.: As above.

sd/(Dhirul Tiwari)
Assistant Registrar (Services)
"For Registrar General"

List –A of Participants Duration- 01.12.2025 to 05.12.2025

S.N.	I.D.	Name	Present place of posting
1	1000	MRITUNJAY SRIVASTAVA	Agra
1.	1922	Chief Judicial Magistrate	Agia
2	1000	HRISHIKESH PANDEY	Lucknow
2.	1923	Chief Judicial Magistrate	Lucknow
3.	1004	SHARIB ALI	Agra
3.	1924	Civil Judge (SeniorDiv.)	Agia
4.		KAMALKANT GUPTA	ITDL Lucknow
4.	1925	Dy. Director	JTRI, Lucknow
5.	1026	DR. SURYAKANT DHAR DUBEY	Bareilly
J.	1926	Judge Small Causes Court	Barenry
6.	1927	ANKUR GARG	JTRI, Lucknow
0.	1)21	Dy. Director	JIM, Luckiow
7.	1928	PRADEEP KUMAR SHUKLA	Kanpur Nagar
/.	1928	Judge Small Causes Court	Tranpar Tagar
8.	1929	SWAPNA ANAND	Meerut
0.	1727	Judge Small Causes Court	11.11
9.	1930	SMT. ALKA PANDEY	Bareilly
7.	1930	Chief Judicial Magistrate	, , , ,
10.	1931	SURAJ MISHRA	Kanpur Nagar
	1/31	Chief Judicial Magistrate	1 0
11.	1932	DHARAM VEER SINGH	Ghaziabad
	1732	Judge Small Causes Court	
12.	1934	NEERAJ KUSHWAHA	Meerut
		Chief Judicial Magistrate SMT. SUDHA SINGH	
13.	1936		Barabanki
		Chief Judicial Magistrate SMT. KAVITA AGRAWAL	
14.	1937		Muzaffar Nagar
15.	1940	Chief Judicial Magistrate SMT. SAPNA TRIPATHI-II	U.P. State Public Services
13.	1740	Joint Registrar (Judicial)	Tribunal, Lucknow
		SMT. KAVITA SINGH	
16.	1942	Judge Small Causes Court	Sitapur
		RAJENDRA KUMAR SINGH	a.
17.	1943	Chief Judicial Magistrate	Sitapur
1.0		SANJIV KUMAR TRIPATHI	C + D III N
18.	1944	Chief Judicial Magistrate	Gautam Buddha Nagar
10	1945	SMT. POOJA GUPTA	Calcarana
19.		Judge Small Causes Court	Saharanpur
20		ASHISH KUMAR RAI	Basti
20.	1946	Chief Judicial Magistrate	Basu
21.	1948	SMT. BABITA PATHAK	Gautam Buddha Nagar
21.		Civil Judge (Senior Division)	Gautani Buddha Nagai
22.	1949	SMT. PRAGYA SINGH-II	Meerut
22.		Civil Judge (Senior Division)	Morat
23.		SMT. MINAKSHI SINHA	Saharanpur
23.	1950	Chief Judicial Magistrate	Summinput
24.	1052	MAYANK TRIPATHI-II	Gautam Buddha Nagar
21.	1953	Addl. Chief Judicial Magistrate	
25.	1954	NAVNEET SINGH	Sultanpur
	1934	Chief Judicial Magistrate	
26.	1960	AMAR PRATAP CHAUDHARI	Kanpur Nagar
	1700	Civil Judge (Senior Division)	1 0
27.	1961	SMT. TOOLIKA BANDHU	Varanasi
	1701	Judge Small Causes Court	
28.	1962	SUSHRI SHAMBHAVI YADAV	Barabanki
	1702	Civil Judge (Senior Division)	
29.	1964	SMT. SHRADDHA BHARTIYA	Kannauj
	1701	Chief Judicial Magistrate MANISH KUMAR-II	
30.	1965		Varanasi
		Chief Judicial Magistrate	

1966		1	T	
32. 1967 SUSIRI PRITI CHAUDHARY Bulundshuhur	31.	1966	ACHAL PRATAP SINGH	Agra
1967		1700		
33. 1968 SAURABH KUMAR VERMA Chief Judicial Magistrate Hapur 34. 1970 OM PAL SINGH Judge Small Causes Court Jhansi 35. 1972 Chief Judicial Magistrate Deoria 36. 1974 SNEMEN DURGESH NANDINI Special C.J.M. Meerut 37. 1975 Judge Small Causes Court Moradabad 38. 1976 VIBHANSHU SUDHEER Chief Judicial Magistrate Sambhal at Chandausi 39. 1977 Chief Judicial Magistrate Sambhal at Chandausi 40. 1978 Civil Judge (Senior Division) Kadipur-Sultanpur 41. 1977 Chief Judicial Magistrate Judipur-Sultanpur 40. 1978 Civil Judge (Senior Division) Kannauj 41. 1979 Civil Judge (Senior Division) Kannauj 42. 1980 SMT. SWETA CHOUDHARY Moradabad 43. 1981 SMT. SWETA CHOUDHARY Moradabad 44. 1982 JAHIND KUMAR SINGH Hathras 45. 1983 Chief Judicial Magistrate <t< td=""><td>32.</td><td>1967</td><td></td><td>Bulandshahar</td></t<>	32.	1967		Bulandshahar
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34. 1970 Judge Small Causes Court Jhamsi 35. 1972 SMT. MANJU KUMARI Deoria 36. 1974 SUSHRI DURGESH NANDINI Meerut 37. 1975 JUBIAN SINGH Moradabad 38. 1976 VIBHANSHU SUDHEER Sambhal at Chandausi 38. 1976 Chief Judicial Magistrate Sambhal at Chandausi 39. 1977 Chief Judicial Magistrate Lakhimpur Kheri 40. 1978 VISHV JEET SINGH Kadipur-Sultanpur 41. 1979 Chief Judicial Magistrate Lakhimpur Kheri 41. 1978 SMT. YVTOTINA YADAV Kannauj 42. 1980 Chief Judicial Magistrate Jaunpur 43. 1981 SMT. SWETA CHOUDHARY Moradabad 44. 1982 Chief Judicial Magistrate Hathras 45. 1983 Chief Judicial Magistrate Hamirpur 46. 1984 Addl. Chief Judicial Magistrate Hamirpur 47. 1985 SMT. VINETA SINGH-I <td>33.</td> <td>1968</td> <td></td> <td>Hapur</td>	33.	1968		Hapur
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35. 1972 Chief Judicial Magistrate Deoria 36. 1974 SUSHRI DURGESH NANDINI Meerul 36. 1974 SUSHRI DURGESH NANDINI Meerul 37. 1975 JUBHANSHU SUDHERR Sambhal at Chandausi 38. 1976 VIBHANSHU SUDHERR Sambhal at Chandausi 39. 1977 PRAMOD SINGH YADAV Lakhimpur Kheri 40. 1978 Civil Judge (Senior Division) Kadipur-Sultanpur 41. 1979 Civil Judge (Senior Division) Kannauj 41. 1979 SMT. JYOTSNA YADAV Kannauj 42. 1980 SMT. SHEVA YADAV Kannauj 43. 1981 SMT. SHEVA YADAV Jaunpur 44. 1982 Chief Judicial Magistrate Moradabad 44. 1982 Chief Judicial Magistrate Hathras 45. 1983 VINAY KUMAR SINGH-W Hamipur 46. 1984 Add. Chief Judicial Magistrate Agra 47. 1985 SMT. VINETA SINGH-I	34.	1970		Jhansi
35. 1972 Chief Judicial Magistrate Deona 36. 1974 SUSHIRI DURGESH NANDINI Special C.J.M. Meerut 37. 1975 Judge Small Causes Court Moradabad 38. 1976 VIBHANSHU SUDHEER Chief Judicial Magistrate Sambhal at Chandausi 39. 1977 PRAMOD SINGH YADAV Chief Judicial Magistrate I Lakhimpur Kheri 40. 1978 VISHV JEET SINGH Civil Judge (Senior Division) Kadipur-Sultanpur 41. 1979 SMT. JYOTSNA YADAV Civil Judge (Senior Division) Kanmauj 42. 1980 Chief Judge (Senior Division) Kanmauj 43. 1981 Chief Judge (Senior Division) Kanmauj 44. 1982 SMT. SWETA CHOUDHARY Moradabad 44. 1982 JAIHIND KUMAR SINGH Hathras 45. 1983 Chief Judicial Magistrate Hathras 46. 1984 SHIVA NAND GUPIA Agra 47. 1985 SMT. VINEETA SINGH-I Agra 48. 1986 Judge Small Causes Court Ayodhya			<u> </u>	
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37. 1975 MILLIND KUMAR SINGH Judge Small Causes Court Moradabad 38. 1976 VIBHANSHU SUDHERR Chief Judicial Magistrate Sambhal at Chandausi 39. 1977 PRAMOD SINGH YADAV Chief Judicial Magistrate Lakhimpur Kheri 40. 1978 VISHV JEET SINGH Civil Judge (Senior Division) Kadipur-Sultanpur 41. 1979 SMT LYOTSNA YADAV Civil Judge (Senior Division) Kannauj 42. 1980 SMT SHWETA YADAVI Civil Judge (Senior Division) Jaunpur 43. 1981 SMT SHWETA CHOUDHARY Chief Judicial Magistrate Moradabad 44. 1982 JAHIND KUMAR SINGH HAIT Hathras 45. 1983 VINAY KUMAR SINGH HAIT Hamirpur 46. 1984 Addl Chief Judicial Magistrate Agra 47. 1985 Addl Chief Judicial Magistrate Agra 48. 1986 Judge Small Causes Court Ayodhya 49. 1987 VUAY KUMAR VERMA-II Kushi Nagar at Padrauna 50. 1989 ASHOK KUMAR SINGH LY Kushi Nagar at Padrauna 51. <td>36.</td> <td>1974</td> <td>Special C.J.M.</td> <td>Meerut</td>	36.	1974	Special C.J.M.	Meerut
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1970	37.	1975	Judge Small Causes Court	Moradabad
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39. 1977 Chief Judicial Magistrate Lakhimpur Kheri 40. 1978 VISHV JEET SINGH Kadipur-Sultanpur 41. 1979 SMT. JYOTSNA YADAV Kannauj 41. 1979 SMT. JYOTSNA YADAV Kannauj 42. 1980 Chief Judicial Magistrate Jaunpur 43. 1981 SMT. SWETA CHOUDHARY Chief Judicial Magistrate Moradabad 44. 1982 JAHIND KUMAR SINGH Chief Judicial Magistrate Hamirpur 45. 1983 JAHIND KUMAR SINGH-IV Chief Judicial Magistrate Hamirpur 46. 1984 Addl. Chief Judicial Magistrate Agra 47. 1985 SMT. VINEETA SINGH-I Addl. Chief Judicial Magistrate Agra 48. 1986 Judge Small Causes Court Ayodhya 49. 1987 VIJAY KUMAR VERMA-II Chief Judicial Magistrate Padrauna 50. 1989 Judge Small Causes Court Aligarh 51. 1990 SMT. ARCHANA SINGH-I Judge Small Causes Court Prayagraj 52. 1992 Chief	38.	1976		Sambhal at Chandausi
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1987	48.	1086		Ayodhya
49. 1987 Chief Judicial Magistrate Padrauna 50. 1989 ASHOK KUMAR SINGH-IX Judge Small Causes Court Aligarh 51. 1990 SMT. ARCHANA SINGH-I Judge Small Causes Court Prayagraj 52. 1992 DR. LUCKY Chief Judicial Magistrate Amroha 53. 1995 MANGAL DEV SINGH Chief Judicial Magistrate Pilibhit 54. 1996 RAGHUVANSH MANI SINGH Civil Judge (Senior Division) Muzaffar Nagar 55. 1969 ASHUTOSH-II Chief Judicial Magistrate Fatehpur 56. 2034 SMT. NUTAN DWIVEDI Chief Judicial Magistrate Ghazipur 57. 2037 AISHWARYA PRATAP SINGH Chief Judicial Magistrate Ghaziabad 58. 2038 SMT. NEHA GANGWAR Civil Judge (Senior Division) Lucknow 59. 2039 UTSAV GAURAV RAJ Chief Judicial Magistrate Mathura 60. 2040 SHIVAM KUMAR Chief Judicial Magistrate Aligarh 61. 2041 SAURABH SRIVASTAVA-I Civil Judge (Senior Division) Saharanpur		1700		
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50. 1989 Judge Small Causes Court 51. 1990 SMT. ARCHANA SINGH-I Judge Small Causes Court 52. 1992 DR. LUCKY Chief Judicial Magistrate 53. 1995 MANGAL DEV SINGH Chief Judicial Magistrate 54. 1996 RAGHUVANSH MANI SINGH Civil Judge (Senior Division) 55. 1969 Chief Judicial Magistrate 56. 2034 SMT. NUTAN DWIVEDI Chief Judicial Magistrate 57. 2037 Chief Judicial Magistrate 58. 2038 SMT. NEHA GANGWAR Civil Judge (Senior Division) 59. 2039 UTSAV GAURAV RAJ Chief Judicial Magistrate 60. 2040 Chief Judicial Magistrate 61. 2041 SAURABH SRIVASTAVA-I Civil Judge (Senior Division) SMT. NEHA RUNGTA Aligarh Aligarh Aligarh				Padrauna
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52. 1992 DR. LUCKY Chief Judicial Magistrate MANGAL DEV SINGH Chief Judicial Magistrate MANGAL DEV SINGH Chief Judicial Magistrate Pilibhit Muzaffar Nagar Fatehpur Fatehpur Chief Judicial Magistrate SMT. NUTAN DWIVEDI Chief Judicial Magistrate AISHWARYA PRATAP SINGH Chief Judicial Magistrate SMT. NEHA GANGWAR Civil Judge (Senior Division) Mathura Mathura Mathura Chief Judicial Magistrate SHIVAM KUMAR Chief Judicial Magistrate SHIVAM KUMAR Chief Judicial Magistrate SHIVAM KUMAR Chief Judicial Magistrate SAURABH SRIVASTAVA-I Civil Judge (Senior Division) Saharanpur SMT. NEHA RUNGTA Aligarh	51.	1990		Prayagraj
52. 1992 Chief Judicial Magistrate 53. 1995 MANGAL DEV SINGH Chief Judicial Magistrate 54. 1996 RAGHUVANSH MANI SINGH Civil Judge (Senior Division) 55. 1969 ASHUTOSH-II Chief Judicial Magistrate 56. 2034 SMT. NUTAN DWIVEDI Chief Judicial Magistrate 57. 2037 AISHWARYA PRATAP SINGH Chief Judicial Magistrate 58. 2038 SMT. NEHA GANGWAR Civil Judge (Senior Division) 59. 2039 UTSAV GAURAV RAJ Chief Judicial Magistrate 60. 2040 SHIVAM KUMAR Chief Judicial Magistrate 61. 2041 SAURABH SRIVASTAVA-I Civil Judge (Senior Division) 62. 2042 SMT. NEHA RUNGTA Aligarh				
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Chief Judicial Magistrate RAGHUVANSH MANI SINGH Civil Judge (Senior Division) ASHUTOSH-II Chief Judicial Magistrate SMT. NUTAN DWIVEDI Chief Judicial Magistrate Chief Judicial Magistrate Chief Judicial Magistrate AISHWARYA PRATAP SINGH Chief Judicial Magistrate SMT. NEHA GANGWAR Civil Judge (Senior Division) Chief Judicial Magistrate Lucknow Civil Judge (Senior Division) Chief Judicial Magistrate Aligarh Aligarh Chief Judicial Magistrate SAURABH SRIVASTAVA-I Civil Judge (Senior Division) SMT. NEHA RUNGTA Aligarh				D1711
54. 1996 RAGHUVANSH MANI SINGH Civil Judge (Senior Division) 55. 1969 ASHUTOSH-II Chief Judicial Magistrate 56. 2034 Chief Judicial Magistrate 57. 2037 Chief Judicial Magistrate 58. 2038 Civil Judge (Senior Division) 59. 2039 UTSAV GAURAV RAJ Chief Judicial Magistrate 60. 2040 SHIVAM KUMAR Civil Judge (Senior Division) 61. 2041 SAURABH SRIVASTAVA-I Civil Judge (Senior Division) SMT. NEHA RUNGTA Aligarh	53.	1995		Pilibhit
55. 1969 ASHUTOSH-II Chief Judicial Magistrate 56. 2034 SMT. NUTAN DWIVEDI Chief Judicial Magistrate 57. 2037 Chief Judicial Magistrate 58. 2038 SMT. NEHA GANGWAR Civil Judge (Senior Division) 59. 2039 UTSAV GAURAV RAJ Chief Judicial Magistrate 60. 2040 Chief Judicial Magistrate 61. 2041 SAURABH SRIVASTAVA-I Civil Judge (Senior Division) 58. SAURABH SRIVASTAVA-I Saharanpur 60. SAURABH SRIVASTAVA-I Saharanpur 60. SMT. NEHA RUNGTA 61. SMT. NEHA RUNGTA	5.4	40-1		Muzaffar Nagar
55. 1969 ASHUTOSH-II Chief Judicial Magistrate 56. 2034 SMT. NUTAN DWIVEDI Chief Judicial Magistrate 57. 2037 AISHWARYA PRATAP SINGH Chief Judicial Magistrate 58. 2038 SMT. NEHA GANGWAR Civil Judge (Senior Division) 59. 2039 UTSAV GAURAV RAJ Chief Judicial Magistrate 60. 2040 SHIVAM KUMAR Aligarh 61. 2041 SAURABH SRIVASTAVA-I Civil Judge (Senior Division) 62. 2040 SMT. NEHA RUNGTA Aligarh Aligarh	J4.	1996	Civil Judge (Senior Division)	iviuzanai iyagar
Chief Judicial Magistrate SMT. NUTAN DWIVEDI Chief Judicial Magistrate Chief Judicial Magistrate AISHWARYA PRATAP SINGH Chief Judicial Magistrate SMT. NEHA GANGWAR Chief Judicial Magistrate SMT. NEHA GANGWAR Civil Judge (Senior Division) UTSAV GAURAV RAJ Chief Judicial Magistrate Chief Judicial Magistrate SHIVAM KUMAR Chief Judicial Magistrate Chief Judicial Magistrate SAURABH SRIVASTAVA-I Civil Judge (Senior Division) SMT. NEHA RUNGTA Aligarh	55	10.00		Fatehnur
56. 2034 Chief Judicial Magistrate 57. 2037 Chief Judicial Magistrate 58. 2038 SMT. NEHA GANGWAR Civil Judge (Senior Division) 59. 2039 Chief Judicial Magistrate 60. 2040 SHIVAM KUMAR Chief Judicial Magistrate 61. 2041 SAURABH SRIVASTAVA-I Civil Judge (Senior Division) SMT. NEHA RUNGTA Ghazipur Aligarh Aligarh	<i>33</i> .	1969		т аксприг
Chief Judicial Magistrate AISHWARYA PRATAP SINGH Chief Judicial Magistrate SMT. NEHA GANGWAR Civil Judge (Senior Division) UTSAV GAURAV RAJ Chief Judicial Magistrate Chief Judicial Magistrate SHIVAM KUMAR Chief Judicial Magistrate Chief Judicial Magistrate SAURABH SRIVASTAVA-I Civil Judge (Senior Division) SMT. NEHA RUNGTA Aligarh	56	2024	SMT. NUTAN DWIVEDI	Ghazipur
57. 2037 Chief Judicial Magistrate 58. 2038 SMT. NEHA GANGWAR Civil Judge (Senior Division) 59. 2039 UTSAV GAURAV RAJ Chief Judicial Magistrate 60. 2040 SHIVAM KUMAR Chief Judicial Magistrate 61. 2041 SAURABH SRIVASTAVA-I Civil Judge (Senior Division) 62. 2042 SMT. NEHA RUNGTA Ghaziabad Lucknow Mathura Aligarh	50.	2034		Sincipul
Chief Judicial Magistrate SMT. NEHA GANGWAR Civil Judge (Senior Division) Lucknow UTSAV GAURAV RAJ Chief Judicial Magistrate Chief Judicial Magistrate SHIVAM KUMAR Chief Judicial Magistrate Chief Judicial Magistrate SAURABH SRIVASTAVA-I Civil Judge (Senior Division) SMT. NEHA RUNGTA Aligarh	57	2027		Ghaziabad
58. 2038 Civil Judge (Senior Division) 59. 2039 UTSAV GAURAV RAJ Chief Judicial Magistrate 60. 2040 SHIVAM KUMAR Chief Judicial Magistrate 61. 2041 SAURABH SRIVASTAVA-I Civil Judge (Senior Division) SMT. NEHA RUNGTA Lucknow Mathura Aligarh		203 /		
Civil Judge (Senior Division) UTSAV GAURAV RAJ Chief Judicial Magistrate SHIVAM KUMAR Chief Judicial Magistrate Chief Judicial Magistrate SAURABH SRIVASTAVA-I Civil Judge (Senior Division) SMT. NEHA RUNGTA Aligarh Aligarh	58.	2038		Lucknow
59. 2039 Chief Judicial Magistrate 60. 2040 SHIVAM KUMAR Chief Judicial Magistrate 61. 2041 SAURABH SRIVASTAVA-I Civil Judge (Senior Division) SMT. NEHA RUNGTA Aligarh Aligarh		2036		
Chief Judicial Magistrate SHIVAM KUMAR Chief Judicial Magistrate Chief Judicial Magistrate SAURABH SRIVASTAVA-I Civil Judge (Senior Division) SMT. NEHA RUNGTA Aligarh	59.	2039		Mathura
60. 2040 Chief Judicial Magistrate 61. 2041 SAURABH SRIVASTAVA-I Civil Judge (Senior Division) SMT. NEHA RUNGTA Aligarh Aligarh		2037		
61. 2041 SAURABH SRIVASTAVA-I Civil Judge (Senior Division) SMT. NEHA RUNGTA Aligarh	60.	2040		Aligarh
61. 2041 Civil Judge (Senior Division) Saharanpur 62. SMT. NEHA RUNGTA Aligarh		2010		
SMT. NEHA RUNGTA Aligarh	61.	2041		Saharanpur
67 2042 Aligarh				
CIVII Judge (Belliot Division)	62.	2042		Aligarh
			CIVII JUUGE (BEIROI DIVISION)	L

(2)		RAHUL KUMAR SINGH	Missonia
63.	2043	Chief Judicial Magistrate	Mirzapur
64.	2044	PRASHANT SHUKLA	Board of Revenue U.P.,
	2011	Competent Officer (Evacuee Property)	Lucknow
65.	2046	SMT. NAHID SULTANA	Meerut
	2040	Addl. Chief Judicial Magistrate SURESH KUMAR DUBEY	
66.	2047		Bareilly
		Civil Judge (Senior Division) SMT. BHAVYA TIWARI	
67.	2048	Chief Judicial Magistrate	Unnao
	2049	SMT. SALONI RASTOGI	
68.		Addl. Chief Judicial Magistrate	Bareilly
(0)	2050	SMT. SAKSHI GARG	M 1 11 ' (T 1
69.	2050	Civil Judge (Senior Division)	Mohanlalganj at Lucknow
70.	2051	SMT. ALUNKRITA SHAKTI TRIPATHI, Civil	
70.	2031	Judge (Senior Division)	Sultanpur
71.	2052	SMT. NUHIN ZAIDI	D1111.
, 1.	2032	Civil Judge (Senior Division)	Pilibhit
72.	2054	DEEPAK KUMAR MISHRA	Bareilly
	2031	Addl. Civil Judge (Sr. Div.)/ACJM.	
73.	2055	SUSHRI AKANKSHA MISHRA	DLSA, Fatehpur
	2055	Secretary VINOD SHARMA	
74.	2056	Judge Small Causes Court	Gorakhpur
		SMT. NAMRATA SHARMA	
75.	2058	Civil Judge (Senior Division)	Moradabad
		MANINDRA PAL SINGH	N 11 1
76.	2059	Addl. Chief Judicial Magistrate	Moradabad
77	2060	HITESH AGRAWAL	Varanasi
77.		Civil Judge (Senior Division)	varanasi
78.	2061	SMT. JYOTI AGARWAL	Shahjahanpur
70.	2061	Chief Judicial Magistrate	
79.	2062	SHIVENDRA KUMAR MISHRA	Malihabad at
		Civil Judge (Senior Division) SMT. KUMUD LATA TRIPATHI	Lucknow
80.	2063		Kanpur Nagar
	2005	Special C.J.M. RANVIJAY SINGH	
81.	2064	Chief Judicial Magistrate	Ramabai Nagar
		SMT. TWISHI SRIVASTAVA	0 11
82.	2065	Chief Judicial Magistrate	Gorakhpur
0.2		NITIN KUMAR	Mathura
83.	2066	Civil Judge (Senior Division)	Mathura
84.	2067	AMIT KUMAR YADAV-II	Lucknow
04.	2067	Special C.J.M.	Lucknow
85.	2069	SMT. JAYA PRIYADARSHINI	Bareilly
	2068	Addl. Civil Judge (Sr. Div.)/ACJM.	
86.	2069	SMT. SADHANA KUMARI GUPTA	Hapur
87.	2009	Civil Judge (Senior Division) SMT. NAMRATA SINGH-I	-
0/.	2070		Meerut
88.		Addl. Civil Judge (Sr. Div.)/ACJM. SMT. SHILPI CHATURVEDI	
00.	2071	Civil Judge (Senior Division)	Jaunpur
89.		PAWAN KUMAR SINGH-I	
υ / .	2072	Chief Judicial Magistrate	Raebareli
90.	2073	SARVESH KUMAR MISHRA)
		A.C.J.M. (Railway)	Moradabad

List –B of Participants Duration- 08.12.2025 to 12.12.2025

S.N.	I.D.	Name	Present place of posting
1.	2074	SMT. TRISHA MISHRA Chief Judicial Magistrate	Prayagraj
2.	2075	SUSHRI RUCHI TIWARI Addl. Chief Judicial Magistrate	Barabanki
3.	2076	ASHWANI KUMAR-I Chief Judicial Magistrate	Etawah
4.	2077	NITESH KUMAR SINHA Judge Small Causes Court	Bijnor
5.	2078	ADARSH SRIVASTAVA Civil Judge (Senior Div.)	Gorakhpur
6.	2079	MOHAMMAD TAUSEEF RAZA Chief Judicial Magistrate	Budaun
7.	2080	SMT. ASTHA SRIVASTAVA Addl. Chief Judicial Magistrate	Saharanpur
8.	2081	AMIT SINGH-II Chief Judicial Magistrate	Gonda
9.	2082	SMT. PRIYANKA SINGH-II Civil Judge (Senior Div.)	Shahjahanpur
10.	2083	VIVEK KUMAR SINGH-I Senior Law Officer	D.G.Medical & Health, Lucknow
11.	2084	DEEPAK KUMAR JAISWAL Chief Judicial Magistrate	Kaushambi
12.	2085	AMIT MISHRA Civil Judge (Senior Div.)	Raebareli
13.	2086	SMT. FARHA JAMEEL Dy. Director	Inst. of Judl. Training & Research, Lucknow
14.	2087	AMAN KUMAR SRIVASTAVA Civil Judge (Senior Div.)	Prayagraj
15.	2092	SMT. SANGEETA-I Addl. Chief Judicial Magistrate	Aligarh
16.	2093	SHAILESH PANDEY Chief Judicial Magistrate	Ballia
17.	2094	SUNIL KUMAR TRIPATHI Chief Judicial Magistrate	Bulandshahar
18.	2095	RATNAM SRIVASTAV Chief Judicial Magistrate	Baghpat
19.	2096	SUDHANSHU SHEKAR UPADHYAY Chief Judicial Magistrate	Ayodhya
20.	2097	SUSHRI AKANKSHA GARG Civil Judge (Senior Div.)	Hathras
21.	2098	SMT. SONALI POONIA Civil Judge (Senior Div.)	Baghpat
22.	2189	NADEEM ANWAR Addl. Civil Judge (Sr.Div.)/ACJM.	Meerut
23.	2190	GHANSHYAM SHUKLA Chief Judicial Magistrate	Farrukhabad
24.	2100	SMT. SUMAN TIWARI Civil Judge (Senior Div.)	Budaun
25.	2101	ABHINAV YADAV-I A.C.J.M. (Railway)	Gonda
26.	2102	SMT. RICHA VERMA Chief Judicial Magistrate	Hardoi
27.	2103	GAURAV PRAKASH	Sitapur

		O: 11.1 (O : D:)	
		Civil Judge (Senior Div.)	
28.	2104	SMT. SUDHA YADAV Chief Judicial Magistrate	Ambedkar N. at Akbarpur
29.	2105	VIVEK KUMAR SINGH-II Civil Judge (Senior Div.)	Deoria
30.	2106	SHUBHAM VERMA Addl. Chief Judicial Magistrate	Sultanpur
31.	2107	BHAGWAN DAS GUPTA Addl. Chief Judicial Magistrate	Gorakhpur
32.	2108	JASVEER SINGH YADAV Civil Judge (Senior Div.)	Ghaziabad
33.	2109	VINAY KUMAR JAISWAL A.C.J.M. (Railway)	Prayagraj
34.	2110	MUKEEM AHMAD Addl. Chief Judicial Magistrate	Jaunpur
35.	2111	DR. DEVENDRA SINGH FAUZDAR Addl. Chief Judicial Magistrate	Muzaffar Nagar
36.	2112	SANDEEP Civil Judge (Senior Div.)	Basti
37.	2113	MUKESH YADAV Chief Judicial Magistrate	Maharajganj
38.	2114	SMT. SUMITA Chief Judicial Magistrate	Rampur
39.	2115	SMT. SABIHA KHATOON Addl. Chief Judicial Magistrate	Basti
40.	2116	SMT. NEHA BANAUDHIA Addl. Chief Judicial Magistrate	Ghaziabad
41.	2117	PREM BAHADUR SINGH Special C.J.M.	Prayagraj
42.	2118	BHAGAT SINGH Addl. Chief Judicial Magistrate	Baghpat
43.	2119	SANDEEP KUMAR Civil Judge (Senior Div.)	Fatehpur
44.	2120	SMT. NIHARIKA JAISWAL Civil Judge (Senior Div.)	Hamirpur
45.	2121	ASGAR ALI-I Civil Judge (Senior Div.)	Hapur
46.	2122	ARUN KUMAR YADAVA Addl. Chief Judicial Magistrate	Prayagraj
47.	2124	SMT. PRATIBHA CHAUDHARY Chief Judicial Magistrate	Bahraich
48.	2126	KRISHNA KUMAR-VII Special C.J.M.	Varanasi
49.	2127	KUWAR MITRESH SINGH KUSHWAHA Addl. Chief Judicial Magistrate	Lucknow
50.	2128	RAJ BABU Addl. Civil Judge (Sr.Div.)/ACJM.	Basti
51.	2129	DEVENDRA KUMAR-I Addl. Civil Judge (Sr.Div.)/ACJM.	Basti
52.	2130	SMT. SHIVANI RAWAT Addl. Civil Judge (Sr.Div.)/ACJM.	Barabanki
53.	2131	MAYANK JAISWAL Secretary	District Legal Services Authority, Lalitpur
54.	2132	SMT. SWETA CHANDRA Addl. Civil Judge (Sr.Div.)/ACJM.	Meerut
55.	2133	UMESH YADAV Civil Judge (Senior Div.)	Etawah

56.	2134	SUSHIL KUMAR SINGH Addl. Civil Judge (Sr.Div.)/ACJM.	Jaunpur
57.	2135	SMT. DEEPTI YADAV Addl. Civil Judge (Sr.Div.)/ACJM.	Meerut
58.	2136	RAVI SHANKAR GUPTA Chief Judicial Magistrate	Lalitpur
59.	2137	JEEVAK KUMAR SINGH Addl. Civil Judge (Sr.Div.)/ACJM.	Lucknow
60.	2138	ARIF AHMAD ANSARI Addl. Civil Judge (Sr.Div.)/ACJM.	Basti
61.	2139	SUSHRI SONIKA VERMA Addl. Civil Judge (Sr.Div.)/ACJM.	Meerut
62.	2140	SANJAY SINGH-II Addl. Civil Judge (Sr.Div.)/ACJM.	Ghaziabad
63.	2141	ESHWAR SARAN KANNAUJIA Chief Judicial Magistrate	Jhansi
64.	2142	MUNNA LAL Civil Judge (Senior Div.)	Jhansi
65.	2143	NARESH KUMAR DIWAKAR Chief Judicial Magistrate	Firozabad
66.	2144	PANKAJ KUMAR-I Addl. Civil Judge (Sr.Div.)/ACJM.	Agra
67.	2145	SUNDAR PAL Addl. Chief Judicial Magistrate	Pilibhit
68.	2146	SUSHRI SEEMA KUMARI Addl. Civil Judge (Sr.Div.)/ACJM.	Agra
69.	2147	SMT. SHILPE RANI Addl. Civil Judge (Sr.Div.)/ACJM.	Bareilly
70.	2148	RAJAN KUMAR GOND Addl. Chief Judicial Magistrate	Etawah
71.	2149	BATESHWAR KUMAR Addl. Civil Judge (Sr.Div.)/ACJM.	Agra
72.	2150	VIVEK KUMAR SINGH-III Civil Judge (Senior Div.)	Ghazipur
73.	2151	SMT. ANUPMA SINGH Chief Judicial Magistrate	Kasganj
74.	2152	SHASHI KUMAR Addl. Civil Judge (Sr.Div.)/ACJM.	Prayagraj
75.	2153	SMT. NIDHI SHISHODIA Chief Judicial Magistrate	Auraiya
76.	2154	DEVENDRA KUMAR-II Civil Judge (Senior Div.)	Unnao
77.	2155	NARENDRA KUMAR-V Chief Judicial Magistrate	Bijnor
78.	2156	SMT. CHETNA SINGH Civil Judge (Senior Div.)	Amroha
79.	2157	SMT. SUDESH KUMARI Addl. Civil Judge (Sr.Div.)/ACJM.	Kanpur Nagar
80.	2158	SUSHRI PRATIBHA-I Addl. Chief Judicial Magistrate	Shahjahanpur
81.	2159	TARKESHWARI PRASAD SINGH Civil Judge (Senior Div.)	Auraiya
82.	2160	VIVEK VIKRAM Addl. Civil Judge (Sr.Div.)/ACJM.	Agra
83.	2161	PAPPU KUMAR SINGH Addl. Civil Judge (Sr.Div.)/ACJM.	Saharanpur